

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

CP No.39/BB/2017
Under Section 241/242 of Companies Act, 2013

IN THE MATTER OF Dr. UJWALA N JAGDALE @ UJWALA S DISLE
AND
RJU ENTERPRISES PRIVATE LIMITED

Order delivered on 03.01.2018

CORAM: SRI RATAKONDA MURALI, MEMBER (JUDICIAL)
SRI ASHOK KUMAR MISHRA, MEMBER (TECHNICAL)

BETWEEN

Dr. Ujwala N Jadale @ Ujwala S Disle
W/o Dr. Sudhindra Damodhar Rao and
D/o Late Nagaraja Rao Jagdale
No.608, 15th Cross
1st Phase, JP Nagar
Bangalore 560 078

.....Applicant

AND

1. RJU Enterprises Private Limited
(Formerly known as RJU Enterprise)
No.782, 15th Cross,
1st Phase, JP Nagar
Bangalore 560 078

2. Shri Rajesh N Jagdale
S/o Late Nagaraja Rao Jagdale
No. 39/23, 29th Cross, 7th Block
Jayanagar, Bangalore 560 070

3. Shri Jayesh N Jagdale
S/o Late Nagaraja Rao Jagdale
No.12, 30th Cross, 7th Block
Jayanagar, Bangalore 560 070

.....Respondents

Parties Present:

For Applicant:

Ms. Priyanka M, Shri Manu P. Kulkarni and
Ms. Shristi Widge, Advocates for Petitioner

For Respondents:

Shri Pradeep Darak, Advocate for
Respondents 1 to 3

Parties Present:

For Applicant:

Ms. Priyanka MP, Shri Manu P. Kulkarni and
Ms. Shristi Widge, Advocates for Petitioner

For Respondents: Shri Pradeep Darak, Advocate for
Respondents 1 to 3
Shri Vikranth Anand, Advocate for
Respondent 4

Heard on: 21.06.2017, 24.07.2017, 21.08.2017, 27.11.2017 and 03.01.2018

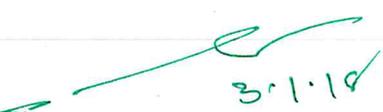
ORDER

The matter is listed for hearing today. When the matter is taken up, the Counsels have filed a joint memo. Parties to the petition have signed in the joint memo along with their respective Counsel. Both the parties requested the Tribunal to dismiss the petition as settled outside the Tribunal in terms of Oral Family Settlement.

It is also reported in the Joint Memo that, both the parties have complied the terms of settlement agreement and requested the Tribunal to dismiss the matter as settled outside the Tribunal.

The joint memo is therefore recorded. In the result, the petition is disposed as settled outside the Tribunal.


(ASHOK KUMAR MISHRA)
MEMBER, TECHNICAL


(RATAKONDA MURALI)
MEMBER, JUDICIAL